

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.09.2021

ORDER NO. 118 of 2021

Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for **CESTAT, New Delhi** on **28.09.2021 afternoon** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.09.2021 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/50019 - 50020/2020 (DB) M/s. Tradewell and Pankaj Jain vs. CC, Jaipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar